

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA
UNSTARRED QUESTION NO – 1963
ANSWERED ON – 17/12/2025**

PM SHRI schools in Punjab

1963 **Dr. Vikramjit Singh Sahney:**

Will the Minister of *Education* be pleased to state:

- (a) whether Ministry has selected 101 additional schools in Punjab under the PM SHRI scheme in March, 2025, in addition to the already approved 246 schools;
- (b) whether approval and fund release for these 101 schools have been completed;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether it is a fact that out of the 246 approved PM SHRI schools in Punjab 17 schools received zero funding in the last financial year;
- (e) if so, the reasons therefor and whether they have received funding this year; and
- (f) the school-wise, year-wise funding released to PM SHRI schools in Punjab, during last five year?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a): The PM SHRI scheme was approved on 7th September, 2022 and for the State of Punjab the schools were selected in FY 2024-25 & 2025-26. Under the PM SHRI scheme, a total of 356 PM SHRI schools have been selected from the State of Punjab. The phase-wise and date wise details of the selected PM SHRI schools in the State of Punjab are as follow:

PM SHRI schools selected in various phases	Date of selection of PM SHRI schools	Total PM SHRI schools
Fourth	24.09.2024	233
Fifth	28.01.2025	13
Sixth	04.03.2025	101
Seventh	21.05.2025	9
Total		356

(b) & (c): Total outlay of Rs 346.36 crore for FY 2025-26 has been approved by the Project Approval Board (PAB) for all 356 schools selected under PM SHRI scheme from the State of Punjab. PM SHRI scheme has been onboarded on SNA SPARSH in FY 2025-26 for just-in-time release of funds. Accordingly, mother sanction amounting to Rs 167.81 crore has been created in FY 2025-26 for all schools.

(d) & (e): For the FY 2024-25, total outlay of Rs 209.46 crore was approved by the Project Approval Board (PAB) for 233 schools selected in the fourth phase in FY 2024-25 for the State of Punjab. The PAB for the remaining 13 schools selected in the fifth phase was done in FY 2025-26 and mother sanction has been created for these schools in FY 2025-26.

(f): Education is a subject in the concurrent list of the Constitution. Under PM SHRI scheme, States/UTs submit proposal by identifying infrastructural gaps at the school level such as ICT Labs, science labs, lab equipment, digital libraries, Classroom Digital Boards, Smart Classrooms, LED lighting, composting facilities etc. The component wise proposal submitted by the States/UTs are appraised and sanctioned by the Project Approval Board (PAB) in consultation with the States/UTs according to financial and programmatic norms and provision available. Fund release is done as a whole for the States/UTs with legislature. School-wise allocation is done by the States/UTs.
